

**PARLIAMENT OF INDIA
RAJYA SABHA**

ERRATA
to the list of Questions for ORAL ANSWERS for
Tuesday, August 10, 2021/Sravana 19, 1943 (Saka)

Q. No.	Corrections
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239.	Question be treated as ' WITHDRAWN '.
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- In the index, Question No. 239 may be **deleted** against the Ministry of Culture.

New Delhi,
August 6, 2021.

Copy to:-

1. Ministry of Culture.
2. Translation Section, Rajya Sabha Sectt.
3. E.O.D., Rajya Sabha Sectt.
4. Table Office (2 spare copies).
5. Question Branch (25 spare copies).

Rajya Sabha

List of Questions for ORAL ANSWERS

to be asked at a sitting of the Rajya Sabha to be held on
Tuesday, August 10, 2021/ 19 Sravana, 1943 (Saka)

(Ministries : Ayush; Corporate Affairs; Culture; Earth Sciences; Finance; Health and Family Welfare; New and Renewable Energy; Power; Science and Technology; Tourism)

Total number of questions -- 15

Construction of Lower Subansiri Hydroelectric Project

226 **Shri Ajit Kumar Bhuyan:**

Will the Minister of **Power** be pleased to state:

- (a) whether it is a fact that the construction work of Lower Subansiri Hydroelectric Project by the National Hydroelectric Power Corporation (NHPC) Ltd. is presently going on;
- (b) if so, the expected date of completion of the work; and
- (c) whether Government is planning to commission the project immediately on its completion?

Vacancies in CNCI, Kolkata

227 **Smt. Shanta Chhetri:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether a number of posts are vacant in Chittaranjan National Cancer Institute (CNCI), Kolkata for which normal functioning of the organisation is being disrupted, which is not at all desirable amid pandemic situation;
- (b) whether the waiting period for radiotherapy for patients is very long for which many poor patients face unprecedented condition to get required treatment;
- (c) if so, the details of the steps taken by Government to fill up all vacant posts in the interest of proper functioning of the organisation which will lead to timely and proper treatment of patients; and
- (d) if not, the reasons therefor?

Performances of PSEs

228 **Dr. C.M. Ramesh:**

Will the Minister of **Finance** be pleased to state:

- (a) the details of the performances of the Public Sector Enterprises (PSEs) under Government, during the last three years, PSE-wise;
- (b) whether performances of many Navaratna Companies have been affected due to COVID-19 pandemic, resulting in cost cutting efforts by these companies, if so, the details thereof; and

(c) the efforts initiated by Government by way of giving financial stimulus to these PSEs, if any, the details thereof?

Renewable energy as the mainstay of the energy sector

229 **Shri Sushil Kumar Gupta:**

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) whether Government has drawn any strategies to ensure renewable energy sources become the mainstay of the energy sector in the near future;
- (b) if so, the targets set in previous years and how many of them have been realised so far; and
- (c) the measures being taken to attract investment in renewable energy sector?

Unsecured loans for treatment of COVID-19

230 **Shri K.R. Suresh Reddy:**

Will the Minister of ***Finance*** be pleased to state:

- (a) whether it is a fact that Government has announced unsecured loans up to ₹5 lakh to individuals for COVID-19 treatment; and
- (b) if so, how many people have got benefited under this scheme, the details thereof, State-wise?

Promoting use of new and renewable energy

231 **Shri Derek O' Brien:**

Will the Minister of ***Power*** be pleased to state:

- (a) whether there has been any data collection on the per person per day consumption of energy in the country, if so, the details thereof;
- (b) the percentage of the abovementioned consumption that can be met by renewable sources of energy, the details thereof; and
- (c) whether any steps are being taken to promote and subsidise the use of renewable energy in various economic development schemes undertaken by Government, if so, the details of the progress made and projection for the next five years thereof?

Irregularities in Cooperative Banks

232 **Shri M. Shanmugam:**

Will the Minister of ***Finance*** be pleased to state:

- (a) the number of irregularities in cooperative banks which have come to the notice of Government in the last three years, year-wise and State-wise;
- (b) whether there are loopholes in regulatory framework for cooperative banks, despite amendments made in the year 2020;
- (c) if so, the measures taken to plug the loopholes and to minimise cases of embezzlement and irregularities in cooperative banks; and
- (d) whether monitoring and internal audit would be increased in cooperative banks for better management and to ensure sound banking practice, if so, the details thereof?

Financial package to counter the problems of pandemic

233 **Dr. Sonal Mansingh:**

Will the Minister of ***Finance*** be pleased to state:

- (a) the details of the recently announced financial package to counter the problems of pandemic in the country;
- (b) the details of sectors which will avail benefits through the package;
- (c) whether the package will help to generate employment opportunities; and
- (d) if so, the details thereof?

Number of billionaires

234 # Shri Vishambhar Prasad Nishad:

Will the Minister of **Finance** be pleased to state:

- (a) whether it is a fact that an increase has been noticed in the number of billionaires during the lockdown and whether the wealth of billionaires has increased further;
- (b) the increase in number of billionaires in the country during the last three years;
- (c) whether it is a fact that poverty is increasing in the country due to excessive unemployment; and
- (d) the details of people who have become poor in the country during the last three years?

National Maritime Heritage Complex

235 Smt. Roopa Ganguly:

Will the Minister of **Culture** be pleased to state:

- (a) whether the country will be getting its first National Maritime Heritage Complex at Lothal, Gujarat;
- (b) if so, how Government plans to increase the tourism of this heritage complex and the details thereof; and
- (c) whether there has been plans for providing digital tourism, if so, the details thereof?

Data on COVID-19 to prepare medical infrastructure

236 Dr. Amar Patnaik:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether the data on COVID-19 deaths is being used by Government to prepare medical infrastructure such as beds, ventilators and medical oxygen for efficient management of a possible third wave;
- (b) the steps taken by Government to curb the delay in reporting deaths due to COVID-19; and
- (c) the steps taken to clear any backlog deaths attributable to COVID-19 in an expedited manner?

MPC of RBI to reduce taxes and duties

237 Shri Sanjay Raut:

Will the Minister of **Finance** be pleased to state:

- (a) whether the Monetary Policy Committee (MPC) of the Reserve Bank of India (RBI) called for a reduction in taxes and duties imposed on petrol and diesel by the Central Government due to rising inflation in the country;
- (b) if so, the details thereof and Government's response thereto; and
- (c) the details of steps taken or proposed to be taken by Government to control inflation rate in the country?

Health Minister's Cancer Patient Fund

238 **Shri Ramkumar Verma:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- a) whether it is a fact that Government provides financial support to the patients suffering from cancer and living below poverty line under Health Minister's Cancer Patient Fund, if so, the details thereof;
- b) the number of patients who have been granted the aid under Health Minister's Cancer Patient Fund in the last three years, year-wise and patient-wise; and
- c) the number of applications that are pending before Government for sanction under Health Minister's Cancer Patient Fund and action taken by Government?

Archaeological physical survey of Kashi Vishwanath Temple

& 239 **Shri K.C. Ramamurthy:**

Will the Minister of **Culture** be pleased to state:

- (a) whether it is a fact that a Fast Track Court in Varanasi directed the Director General of Archaeological Survey of India (DG ASI) to undertake archaeological physical survey of Kashi Vishwanath Temple and find out whether the existing religious structure is a superimposition or there is structural overlapping over other religious structure; and
- (b) if so, the details thereof?

Vacant seats for MBBS

240 **Dr. Vikas Mahatme:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the number of MBBS seats remained unfilled in the last academic session;
- (b) whether it has happened before, or is it for the first time;
- (c) whether the fees being charged in Medical colleges are reasonable; and
- (d) the steps Government has taken to regulate the fees in Medical Colleges and how effective are these steps?

New Delhi
The 3rd August, 2021
12 Sravana, 1943 (Saka)

Desh Deepak Verma,
Secretary-General.

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